GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 981 TO BE ANSWERED ON THE 24TH JULY, 2018

DROUGHT AFFECTED STATES

981. SHRI J.C. DIVAKAR REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of drought affected districts in various States of the country including Anantapur district in Andhra Pradesh during the last three years and the current year; and
- (b) the details of the drought affected areas declared and notified so far district and State-wise and the details of the funds released by the Government and spent in drought affected districts including Anantapur so far?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) & (b): The details of the drought affected districts in various States of the country during 2015-16, 2016-17 and 2017-18 are placed at Annexure -I. Further, the details of the assistance sought by the States and the assistance approved from National Disaster Response Fund (NDRF) by the High Level Committee during the above mentioned periods are placed at Annexure-II. None of the State has reported drought in 2018-19 so far. The State Government is primarily responsible for providing necessary relief measures in the wake of natural calamities, including drought. For undertaking relief measures, funds are available with the State Government in the form of State Disaster Response Fund (SDRF). Additional financial assistance, over and above SDRF, is considered from NDRF for natural calamities of severe nature and is approved on the basis of Memorandum received from the State Government, in accordance with established procedures. The State Governments are responsible for disbursement of funds in drought affected areas.

ANNEXURE-I

Annexure referred to in parts (a) & (b) of the Lok Sabha Unstarred Question No. 981 for reply on 24.07.2018

S.No.	Name of the State	Name of District declared as Drought Affected					
	2	2015-16	2016-17	2017-18			
1.	Karnataka	Kharif Bangalore Rural, Ramanagara, Kolar, Chickballapur,Tumakuru, Chitradurga, Davanagere, Chamarajanagar, Mysuru, Mandya, Ballari, Koppal, Raichur, Kalaburagi, Yadgir, Bidar, Belagavi, Bagalkote, Vijyapura, Gadag, Haveri, Dharwad, Shivamogga, Hassan, Kodagu, Uttara Kannada,Chikkamagaluru (27 districts)	Kharif Bagalkote, Bengaluru Rural, Bengaluru Urban, Ballari, Belagavi, Chamarajnagar, Chickballapur, Chikkamagalur, Chitradurga, Davanagere, Dharwad, Gadag, Hassan, Haveri, Kodagu, Kolar, Koppal, Mandya, Mysuru, Raichur, Ramanagara, Shivamogga, Tumakuru, Uttara Kannada, Vijayapura, Yadgir (26 districts)	-			
		Ballari, Koppal, Raichur, Kalaburagi, Yadgir, Bidar, Belagavi, Bagalkote, Vijayapura, Gadag, Haveri,Dharwad (12 districts)	Rabi Bagalkote, Bangalore Rural, Bangalore Urban, Ballari, Belagavi, Bidar, Chamarajnagar, Chickballapur, Chikkamagalur, Chitradurga, Davanagere, Dharwad, Gadag, Hassan, Haveri, Kalaburgi, Kodagu, Kolar, Koppal, Mandya, Mysuru, Raichur, Ramanagara, Shivamogga, Tumakuru, Dakshin Kannada, Udupi, Uttara Kannada, Vijayapura, Yadgir (30 districts)				
2.	Chhattisgarh	Raipur, Gariband, Mahasamund, Dhamtari, Durg, Balod, Bemetara, Rajnandgaon, Kabirdham, Baster, Kondagaon, Narayanpur, Kanker, Dantewara, Sukma, Bijapur, Bilaspur, Mungeli, Janjgir Champa, Korba, Balrampur, Surajpur, Koriya, Raigarh, Jashpur (25 districts)	-	Raipur, Baloda Bazaar, Gariyaband, Dhamtari, Mahasamund, Durg, Balod, Bemetara, Rajnandgaon, Kabirdham, Kondagaon, Dantewada, Kanker, Bilaspur, Mungeli, Jajgir-Champa, Korba, Raigarh, Koriya, Narayanpur, Bijapur (21 districts)			
3.	Madhya Pradesh	Katni, Shahdol, Umaria, Anuppur, Tikamgarh, Rewa, Jabalpur, Sidhi, Sagar, Damoh, Seoni, Sigroli, Sheopur, Chhatarpur, Bhind, Panna, Satna, Dindori, Shivpuri, Mandsaur, Morena, Jhabua, Bhopal, Ujjain, Neemuch, Vidishia, Raisen, Rajgarh, Khandwa, Ratlam, Narsinghpur, Guna, Betul, Burhanpur, Agar Malwa, Sehore, Indore, Dhar, Shajapur, Harda, Chhindwara, Dewas (42 districts)	-	Ashoknagar, Bhind, Chhatarpur, Damoh, Gwalior, Panna, Sagar, Satna, Shivpuri, Sidhi, Tikamgarh, Vidisha, Sheopur, Morena, Datia, Shajapur, Shahdol, Umaria (18 districts)			
4.	Maharashtra	Nashik, Dhule, Nadurbar, Jalgaon, Ahmednagar, Pune, Satara, Sangli, Aurangabad, Jalna, Beed, Latur, Osmanabad, Nanded, Parbhani, Hingoli, Buldhana, Akola, Yeotmal, Nagpur, Gadchiroli (21 districts)	-	-			
5.	Odisha	Angul, Balasore, Bargarh, Bolangir, Bundhgarh, Cuttack, Deogarh, Dhenkanal, Gajapati, Ganjam, Jajpur, Jharsuguda, Kalahandi, Kandhamal, Keonjhar, Khurdha, Koraput, Mayurbhanj, Nawapara, Nawrangpur, Nayagarh, Puri, Rayagada, Sambalpur, Suharanapur, Sundergarh (26 districts)	Continu	a 2/			

6.	Andhra Pradesh	Anantapur, Chittoor, YSR Kadapa, Kurnool, Prakasam, SPSR Nellore, Guntur, Srikakulam, Vizianagaram, Krishna (10 districts)	Anantapur, Chittoor, Kadapa, Kurnool, Nellore, Prakasam, Srikakulam, Vizianagaram (8 districts)	YSR Kadapa, Anantapur, Kurnool, Chitoor, Prakasam (5 districts)
7.	Uttar Pradesh	Sant Ravidas Nagar, Sonbhadra, Sultanpur, Mirzapur, Ballia, Sidhartha Nagar, Shajahanpur, Banda, Pratapgarh, Chandauli, Etawah, Basti, Baghpat, Jaunpur, Faizabad, Gonda, Kannauj, Barabanki, Sant Kabir Nagar, Jhansi, Jalaun, Gorakhpur, Hathras, Etah, Allahabad, Ghaziabad, Farukhabad, Mau, Unnao, Rampur, Hamirpur, Lalitpur, Chitrakoot, Kanpur Nagar, Lucknow, Deoria, Mainpuri, Maharajganj, Agra, Auraiya, Pilibhit, Amethi, Mahoba, Rai Bareily, Kushi Nagar, Kanpur Dehat, Kaushambi, Fatehpur, Ambedkar Nagar and Balrampur (50 districts)	-	Jhansi, Sonbhadra, Lalitpur, Mahoba, Mirzapur) (5 districts)
8.	Telangana	Mahabubnagar, Medak, Nizamabad, Ranga Reddy, Nalgonda, Karimnagar and Warangal (7 districts)	-	-
9.	Jharkhand	Ranchi, Khunti, Lohardaga, Gumla, Simdega, West Singhbhum, Saraikela, East Singhbhum, Palamu, Garhwa, Latehar, Hazaribagh, Ramgarh, Koderma, Dhanbad, Bokaro, Chatra, Dumka, Godda, Pakur, Sahebganj, Deoghar, Jamtara, Giridih (24 districts)	-	
10.	Rajasthan	Ajmer, Banswada, Bara, Barmer, Bhilwara, Chittourgarh, Churu, Dungarpur, Hanumangarh, Jaipur, Jallour, Jaiusalmer, Jhunjhunu, Jodhpur, Nagour, Rajsamand, Udaipur, Pali, Pratapgarh (19 districts)	Ajmer, Barmer, Bhilwara, Chittorgarh, Churu, Jaisalmer, Jalore, Jhalawar, Jodhpur, Nagaur, Pali, Rajsamand, Udaipur (13 districts)	Barmer, Bhilwara, Bikaner, Churu, Dungarpur, Sri Ganganagar, Hanumangarh, Jaipur, Jodhpur, Nagaur, Sawai Madhopur (13 districts)
11.	Uttarakhand	Almora, Bageshwar, Champawat, Nainital, Pauri Garhwal, Pithoragarh, Rudraprayag, Tehri (8 districts)	-	-
12.	Tamil Nadu	-	Ariyalur, Chennai, Coimbatore, Cuddalore, Dharmapuri, Dindigul, Erode, Kancheepuram, Kanniyakumari, Karur, Krishnagiri, Madurai, Nagapattinam, Namakkal, Nilgiris, Perambalur, Pudukottai, Ramanathapuram, Salem, Sivagangai, Thanjavur, Theni, Thoothukudi, Tiruchirapalli Tirunelveli, Tirupalli, Tiruvannamalai, Tiruvarur, Vellore, Villupuram, Virudhunagar (32 districts)	-
13.	Kerala	-	Alappuzha, Ernakulam, Idukki, Kannur, Kasaraagode, Kollam, Kottayam, Kozhikode, Malappuram, Palakkad, Pathanamthitta, Thiruvananthapuram, Thrissur, Wayanad (14 districts)	-

Annexure-II

Annexure referred to in parts (a) & (b) of the Lok Sabha Unstarred Question No. 981 for reply on 24.07.2018

(Rs in Crores)

State	2015-16		2016-17		2017-18	
	Assistance Sought	Assistance Approved	Assistance Sought	Assistance Approved	Assistance Sought	Assistance Approved
Haryana	-	-	-	-	-	-
Uttar	2057.79(K)	1304.52(K)	-	-	678.98(R)	Under
Pradesh	1888.35(R)	622.76(R)				consideration
Karnataka	3830.84(K) 1417.14(R)	1540.20(K) 723.23(R)	4702.54(K) 3310.83(R)	1782.44(K) 795.54(R)	-	-
Maharashtra	6020.36(K) 2251.66(R)	3638.83(K) 679.54(R)	-	-	-	-
Andhra Pradesh	2000.56(K)	433.77(K)	2513.97(K)	518.93(K)	679.19(R)	113.14(R)
Rajasthan	10537.02(K)	1193.41(K)	3660.97(K)	588.34(K)	3078.26(K)	526.14(K)
Telangana	2601.17	791.21	-	-	-	-
Chhattisgarh	6093.79	1276.25	-	-	4401.00(K)	395.91(K)
Madhya Pradesh	5114.53	2032.68	-	-	3705.95(K)	836.09(K)
Odisha	2344.99	815.00	-	-	-	-
Jharkhand	2142.78	336.94	-	-	-	-
Uttarakhand	91.97(R)	70.22(R)	-	-	-	-
Kerala	-	-	1019.90	112.05	-	-
Tamilnadu	-	-	39565.00	1748.28	-	-

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